

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**ITEM No. 121  
(IB)-133(PB)/2018**

**IN THE MATTER OF:**

**PCR Infratech Pvt. Ltd.**

**.... APPLICANT / PETITIONER**

**v.**

**Amrapali Centurian Park Pvt. Ltd.**

**.... RESPONDENT**

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 27.09.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR  
Hon'ble President**

**Sh. S. K. MOHAPATRA,  
Hon'ble Member (Technical)**

**PRESENTS**

For the Applicant/petitioner: Mr. Navdeep Jain, Adv. for OC

For the Respondent(s):

**ORDER**

For order, see (IB)-90(ND)/2017.

27.09.2018  
Vineet